

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34.

CP/22(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES: Hindustan Thompson Advertising Limited
Vs
RoC, Mumbai

SECTION: 441 OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Heena Jaysinghani, Ld. Counsel for the Petitioner present (VC).
2. Counsel for the Petitioner seeks time. Time granted.
3. List this matter on 13.06.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)